और जांच शामिल हैं, करने के सिये सक्षम बनाया गया है। दिनांक 6 और 7 जनवरी, 1995 को "दैनिक जागरण" में प्रकाशित समाचार के संबंध में यह कहा गया है कि ब्रायोग द्वारा यह सूनवाई महिलाओं पर हो रहे प्रत्याचारों के विरुद्ध जागृति उत्पन्न करने के लिये भ्रायोजित की गई थी। सरकार इस प्रकार कार्रवाई का **स्वागत**

Proposal to raise fee by ITT

1786. SHRI SURESH KALMADI. Will the Minister of HUMAN SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Indian Institute of Technology have submitted a proposal to the Government for hiking the students fee by almost 100 per cent; and
- (b) if so. what is Government's reaction in respect thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CUL-TURE) (KUMARI SELJA): (a) and (b) A proposal to revise the fee structure roughly by four times has been submitted by the UTs to their Council in terms of the provisions contained in Section 33(2) (b) of the Institute of Technology Act, 1961 and the amended Clause 22 of the Statutes of the Institutes. The approval of the Council or UTs is required for any revision of fees in IITs.

Promotion of Teachers in KVS

1787. SHRI J. S. RAJU: Will the HUMAN RESOURCE Minister of DEVELOPMENT be pleased to state:

(a) whether there is any prescribed qualifying period after which a trained graduate teacher is eligible for promotion to the post of Post Graduate Teachers;

(b) whether this qualifying period includes period on leave without pay

to Questions

- (c) if not, whether some TGTs have been promoted derpite the fact that they had been on LWP during the minimum qualifying period; and
- (d.) what, are the details of such teachers, Vidyalaya-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CUL-TURE) (KUMARI SELJA):

- (a) Yes, Sir.
 - (b) Yes, Sir.
 - (c) and (d) Do not arise.

National Open School

1788. SHRI SANATAN BISI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) how many National Open School projects of the Central Board of Secondary Education are functioning in the country;
- (b) what was the strength of student in each school in the year 1994; and
- (c) whether any special case is being taken for those who had to drop the school for some reasons?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-DEPTT CATION AND OF CUL TURE) (KUMARI SELJA); (a) to (c) In 1979 the Central Board of Secondary Education started Open School as an inaovative project in the field of open learning. Keeping in view the priority given to open learning system in the National Policy on Education. 1986 and increasing demand from young alts. for expansion of this system, ?.

was thought appropriate to set up a separate body to carry on the project launched by the CBSE. Therefore, an autonomous organisation called the National Open School (NOS) was established on 23-11-1989 to cater to the educational needs of school dropouts working adults, house-wives and socially disadvantaged sections at the school stage through distance and Open Learning System. During the year 1993-94, 64953 students were enrolled by NOS in its various courses of studies.

Protection at caves in Maharashtra

1789. SHRI SATISH PRADHAN; Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state;

- (a) whether the caves near Nasik in Maharashtra popularly known as Pandav Lena are under purview of Archaeological department:
- (b) whether Archaeological department has granted permission for blasting operations on the hills, on which the caves arc located;
- (c) if not, what action Government propose to lake against the blasting opsrations on the hills; and
- (d) whether Government will bring about statute for protecting surrounding of Archaeological monuments preventing blasting, digging etc?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDU-CATION AND DEPTT. OF CUL-TURE) (KUMARI SELJA):

- (a) Yes, Sir.
- (b). No, Sir.
- (c) The matter is being referred to the State Government to withdraw the permission, if granted, keeping in view the provisions Of Ancient Monuments and Archaeological Sites and Remains Act, 1958.

(d) There is already a provision in the Ancient Monuments and Archaeological Sites and Remains Act, 1953 to protect the surrounding of monupreventing blasting, digging,

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Meetings of ISCF,

1790. SHRI V. GOPALSAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 3396 given in the Rajya Sabha on 24th December, 199.1 and state:

- (a) the names and designation of the Central and State Government representatives who did take part in the meetings of the Council for Indian School Certificate Examination held in 1990-91. 1991-92 and 1992-93;
 - (b) the details of each meetings;
- (c) whether the Council did approve the income and expenditure account of the Council for the above period; if so, the details thereof; and
- (d) whether any discrepancy or mistake has been brought to the notice of the members by the concerned authority?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA-TION AND DEPTT. OF CULTURE) (KM. SELJA): (a) The information furnished by the Council for Indian School Certificate Examination (CISCE) is given in the Statement. (See below)

- Various administrative, blishment. academic and financial matters pertaining to the Council were discussed in those meetings.
- (c) The audited statements of Accounts for the years 1990-91, 1991-92 and 1992-93 were adopted in the meetings held during the years from 1991 to 1993.
 - (d) No. Sir.